

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/01/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 21st April, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Karol, senior-most Judge of Himachal Pradesh High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 25th April, 2017 consequent upon the retirement of Shri Justice Mansoor Ahmad Mir, Chief Justice, Himachal Pradesh High Court.

mp
21/4/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

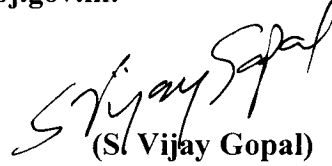
The Manager,
Government of India Press,
FARIDABAD

No. K.11019/01/2017-US.I

Dated 21.04.2017

Copy to:-

- 1 Shri Justice Mansoor Ahmad Mir, Chief Justice, Himachal Pradesh High Court, Shimla.
- 2 Shri Justice Sanjay Karol, Judge, Himachal Pradesh High Court, Shimla.
- 3 The Secretary to Governor, Himachal Pradesh, Shimla.
- 4 The Secretary to Chief Minister, Himachal Pradesh, Shimla.
- 5 The Secretary to the Chief Justice, Himachal Pradesh High Court, Shimla.
- 6 The Chief Secretary, Government of Himachal Pradesh, Shimla.
- 7 The Registrar General, Himachal Pradesh High Court, Shimla.
The Accountant General, Himachal Pradesh, Shimla.
- 8 President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Additional Registrar (Conf.), O/o Chief Justice of India,
5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/ DS(J)/ US.II/ S.O.(Desk)
- 12 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978